

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.08.2019

CAUSE LIST - 2

1A 356

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittalana
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 244/BB/2018	For hearing IA 356/19 – For appointment of RP	Sec 7 of I&B code 2016	M/s Dena Bank	T P Muthanna Advocate	M/s Kavveri Telecom Infrastructure Limited	S Rajendra RMN Legal B Hariharan, IRP

ADVOCATE FOR PETITIONER/s:

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A. C. S. K. R. Rao
9987492004.

ADVOCATE FOR RESPONDENT/s:

ORDER Bank,

Heard Shri Mohan.C, AGM, Petitioner, Party-in-person and none appeared for the Respondent. Post the case on **26.08.2019**.


MEMBER (T)


MEMBER (J)

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